

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.12- IA(Liq.)Progress Report/3(AHM)2024  
in  
**CP(IB) 44 of 2018**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

VE Commercial Vehicles Ltd  
V/s  
Eagle Corporation Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 24/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Sumit Parikh, Adv.  
For the Respondent :

**ORDER**

**IA(Liq.)Progress Report/3(AHM)2024**

This application is filed by the Liquidator for placing on record the 10<sup>th</sup> progress report for the period 01.04.2024 to 30.06.2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA(Liq.)Progress Report/3(AHM)2024** stands disposed of.

**-sd-**

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**-sd-**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**